## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 351/(MAH)/2017

CORAM:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: OMO Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

NAME

DESIGNATION

56. Adv. Sava Sancheti Advocate (For the Applicant co.)

## ORDER CP 351/441/NCLT/MB/MAH/2017

Petitioner Counsel is present. At request of the Petitioner Counsel, list this matter for on 7.11.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-M. K. SHRAWAT Member (Judicial)